

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.405/TT/2014

Date: 18.11.2014

To  
The Deputy General Manager(Commercial),  
Power Grid Corporation of India Limited,  
B-9 Qutab Institutional Area  
Katwaria Sarai, New Delhi 110016

Subject: Approval Transmission Tariff for Vijaywada-Nellore 400 kV D/C line along with the extension of 400/220 kV substation at Vijaywada & Nellore AP and 1X63 MVAR line reactor at both ends of each circuit of Vijaywada-Nellore 400kV D/C line under "Transmission System associated with system strengthening- XVIII in southern grid".

Sir,

Please refer to your above mentioned petition and furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.12.2014:-

- a) The reasons for huge cost variation of the following item along with documentary evidence.

Items	% cost variation	Reason
Crop & PTCC compensation etc.	1344.70	As per actual up-to 31.3.2014 and as per district administration indicating damages for land
Tower Steel	15.66	Increase in line length by 7 km and increase of Angle towers due to site development
Earthwire	22.42	Increase in line length by 7 km
120 KN Insulators	2172.73	CLRs were used in place of the insulators considering the pollution levels/ costal area in line with the company philosophy
160 KN Insulators	1272.24	
Hardware fittings	64.76	Based on awarded rates received against competitive bidding as well as increase in line length and angle towers
Conductor & Earthwire accessories	60.54	
Tower Erection	42.26	
Civil works	29.46	
Stringing D/C	47.11	
Foundation for structures & reactor	63.73	Based on awarded rates received against competitive bidding
Bus-bars/conductor/insulators	112.69	
Outdoor lighting	343.6	

- b) Revised cost estimate (RCE) of the project, if any.
- c) It has been indicated that line length has increased by 7 km. However in Form-2 it has been mentioned as 342 km as compared to 350 km indicated in 17<sup>th</sup> SRPC meeting, thereby showing a decrease in line length. The, petitioner needs to clarify the position with supporting documents.

Yours faithfully,

(V.Sreenivas )  
Deputy Chief (Legal)